

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 29th August, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Original Application No. 325/2018 (M.A. No. 1135/2018)	Gaurav Kumar Bansal Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person Mr. Krishna Kumar Singh, Adv. for NBA Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ravinder Kumar Gupta, Adv. for R-1&2
2.	Original Application No. 346/2018	Gulam Nabi & Ors. Vs. State of J & K & Ors.	Mr. Vikash Sharma, Adv. for Applicant Mr. Keshav Ranjan, Adv. for Konkar Railway Mr. Om Prakash, Adv. for Railways Mr. Anirudh Bhat, Adv. for R-7 Mr. Rajesh Kumar Singh, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
3.	Appeal No. 25/2018	M/s Pankaj Stone Crusher Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant Mr. Rakesh Mahajan, Adv. for MoEF Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Hemant Shrivastava, Adv. for R-4 & 5
4.	Appeal No. 26/2018	M/s Chote Kadma Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
5.	Appeal No. 28/2018	M/s Chote Kadma Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
6.	Appeal No. 27/2018	M/s Chapar Bhanpuri Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
7.	Appeal No. 31/2018	M/s Neha Stone Crusher Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
8.	Appeal No. 34/2018	Nand Kumar Khumbhakar Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant Mr. Rakesh Mahajan, Adv. for MoEF Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Gaurav Choudhary, Adv. for R-4 & 5
9.	Appeal No. 35/2018	M/s Sahgaon Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
10.	Appeal No. 36/2018	Sanjay Agarwal Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
11.	Appeal No. 37/2018	Sanjay Agarwal Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant

12.	Original Application No. 195/2018 (M.A. No. 531/2018)	Avdhesh Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Prashant Bezboruah, Adv. for R-1
13.	Original Application No. 223/2018	Rajni Singh Vs. Union of India & Ors.	Mr. Deepak K. Singh, Adv. for Applicant Mr. Keshav Mohan, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-3 & 4 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Ms. Priya Puri, Adv. for IOCL
14.	Original Application No. 246/2018	Pradip Kumar Bhuyan & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Eisha Krishn, Adv. for Applicant Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Dupa Sinha, Adv. Mr. Om Prakash, Adv. for Railways Mr. Shuvodeep Roy, Adv. for State of Assam Mr. Kallol Guha Thakurta, Adv. for Ministry of Power Ms. Akanksha Kwatra, Adv. for R-8
FOR HEARING			
15.	Original Application No. 58/2013 (M.A No. 898/2013, M.A. No. 922/2017 & M.A. No. 329/2018)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
16.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
17.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.

18.	Original Application No. 378/2015	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant Mr. Rahul Verma, AAG with Mrs. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8 Mr. Ravindra Kumar, Adv. for R-12 to 14
19.	Original Application No. 194/2016 (M.A. No. 201/2018)	Divesh Bhutani Vs. Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6
20.	Appeal No. 08/2017 (M.A. No. 414/2017)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9 Mr. I. K. Kapila, Adv.
21.	Original Application No. 96/2017 (M.A. No. 138/2017, M.A. No. 357/2017, M.A. No. 403/2017, M.A. No. 854/2017 & M.A. No. 01/2018)	SND Public School, Palwal Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Raman Yadav, Adv. (LC)
22.	Original Application No. 235/2017	Vipas Pandit Vs. Union of India & Ors.	Mr. Jitendra Sharma & Mr. Ajay Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Dr. Sandeep Singh, Adv. for State of U.P. Mr. S. S. Shamsbery, AAG with Mr. Amit Sharma, Adv. for State of Rajasthan Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Advs. for RSPCB Mr. Ajay Choudhary, Adv. Ms. Bhavana Duhoon, Adv. Ms. Kritika Shukla, Adv. for NHAI
23.	Appeal No. 49/2018 (Earlier Appeal No. 4/2017 (WZ))	Conservation Action Trust & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Kumar Rajesh Singh, Adv. for R-1 Mr. Dhruv Pal, Adv. for R-2 Mr. Sayid Marzook Badaki, Adv. for R-4 Mr. V. K. Shukla, Adv. for State of M.P. Ms. Deep Shikha Bharati, Adv. for MoEF
24.	M.A. No. 182/2018 IN Execution Application No. 45/2017 IN O. A. No. 682/2016	Pavit Singh Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Mukul Singh, Adv. for MoEF
25.	M.A.No.258/2015 IN Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi &Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Tarunvir Singh Khehar & Mr. Vivek Kumar Tondon, Advs. for R-1, 2 4 & 6 Mr. Mukul Singh, Adv. for MoEF Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA

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